

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 96(ND)/2013

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017

NAME OF THE COMPANY: Sh. Gurvinder Singh Suri V/s. M/s. BHL Forex and Finlease Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Saurabh Kalia, Advocate Ms. Samridhi Gogia, Advocate Mr. Siddhartha Nagpal, Advocate		
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	For the Respondent (s)	: None		
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ORDER

Re-notify this case on 3rd October, 2017, *in view of the special Bench being constituted.*

Sd

(S. K. Mohapatra)
Member (T)

Sd

(Ina Malhotra)
Member (J)